

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2855.
TO BE ANSWERED ON TUESDAY, THE 18TH MARCH, 2025.**

STATUS OF PLI

**2855. SHRI SELVAM G:
SHRI C N ANNADURAI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the current status of implementation of the Production Linked Incentive (PLI) scheme's in different sectors;
- (b) the number of companies that have availed benefits under the scheme, sector-wise including Tamil Nadu;
- (c) whether the PLI scheme has significantly boosted domestic manufacturing in key sectors;
- (d) if so, the details of the increase in production in these sectors;
- (e) the measures being taken to sustain this growth in the long term;
- (f) whether the Government plans to launch a second phase of the PLI scheme;
- (g) if so, the details of the sectors proposed to be included; and
- (h) the expected benefits of the expansion?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (e): Keeping in view India's vision of becoming 'Atmanirbhar', Production Linked Incentive (PLI) Schemes for 14 key sectors were announced with an outlay of Rs. 1.97 lakh crore to enhance India's Manufacturing capabilities and Exports.

The 14 sectors are: (i) Mobile Manufacturing and Specified Electronic Components, (ii) Critical Key Starting Materials/Drug Intermediaries & Active Pharmaceutical Ingredients, (iii) Manufacturing of Medical Devices (iv) Automobiles and Auto Components, (v) Pharmaceuticals Drugs, (vi) Specialty Steel, (vii) Telecom & Networking Products, (viii) Electronic/

Technology Products, (ix) White Goods (ACs and LEDs), (x) Food Products, (xi) Textile Products: MMF segment and technical textiles, (xii) High efficiency solar PV modules, (xiii) Advanced Chemistry Cell (ACC) Battery, and (xiv) Drones and Drone Components.

The purpose of the PLI Schemes is to attract investments in key sectors and cutting-edge technology; ensure efficiency and bring economies of size and scale in the manufacturing sector and make Indian companies and manufacturers globally competitive. These schemes have the potential of significantly boosting production, employment and economic growth over the next five years or so.

PLI Schemes for all 14 Sectors have been notified by the concerned Ministries/ Departments after due approval. These Schemes are in various stages of implementation by the implementing Ministries/ Departments. As on date, 764 applications have been approved under PLI Schemes across 14 sectors. The details of the approved applications sector-wise has been placed at **Annexure I**. Applications under PLI Schemes are approved in the name of registered companies which may have multiple manufacturing units across India and hence, state specific number of beneficiaries under the Scheme is not available. The state-wise number of manufacturing units has been placed at **Annexure II**.

Actual investment of Rs. 1.52 lakh crore have been realized till November 2024 across 14 sectors, which has resulted in incremental production/sales of over Rs. 13.37 lakh crore and employment generation of over 11 lakhs. PLI Schemes have witnessed exports surpassing Rs. 5 lakh crore with significant contributions from sectors such as electronics, pharmaceuticals, and food processing.

(f) to (h): All the approved sectors identified under PLI Schemes follow the broad criteria of focusing on key technologies where India can leapfrog and multiply employment, exports and overall economic benefits for the economy. These sectors were approved after vetting by NITI Aayog and after detailed deliberations with concerned Ministries/ Departments. As on date, Union Cabinet has not approved any proposal to add any new sectors under PLI Schemes.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2855 FOR ANSWER ON 18th MARCH, 2025.

Sl. No.	Sectors	Applications approved
1.	Mobile Manufacturing and Specified Electronic Components	32
2.	Electronic/ Technology Products	27
3.	Critical Key Starting Materials/ Drug Intermediaries & Active Pharmaceutical Ingredients	51
4.	Manufacturing of Medical Devices	32
5.	Pharmaceuticals Drugs	55
6.	Advanced Chemistry Cell (ACC) Battery	4
7.	Automobiles & Auto Components	95
8.	Telecom & Networking Products	42
9.	Textile Products: MMF Segment and Technical Textiles	74
10.	Food Products	182
11.	High-Efficiency Solar PV Modules	14
12.	White Goods (ACs & LED)	66
13.	Specialty Steel	67
14.	Drones and Drone Components	23
	TOTAL	764

ANNEXURE II**ANNEXURE REFERRED TO IN REPLY PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2855 FOR ANSWER ON 18th MARCH, 2025**

Sl. No.	State/ UT	No. of Manufacturing Units
1.	Maharashtra	212
2.	Gujarat	174
3.	Telangana	141
4.	Karnataka	113
5.	Tamil Nadu	109
6.	Andhra Pradesh	98
7.	Uttar Pradesh	80
8.	Haryana	69
9.	Madhya Pradesh	43
10.	Rajasthan	40
11.	Uttarakhand	39
12.	Himachal Pradesh	31
13.	Punjab	25
14.	Kerala	20
15.	Odisha	20
16.	Sikkim	15
17.	Daman & Diu	13
18.	Goa	12
19.	West Bengal	10
20.	Bihar	8
21.	Jammu	6
22.	Jharkhand	6
23.	Assam	5
24.	Dadar & Nagar Haveli	5
25.	Puducherry	5
26.	Chhattisgarh	3
27.	Delhi	3
	TOTAL	1305
